

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(FIFTY-SEVENTH REPORT)

(Presented on 16-8-1988)

The Business Advisory Committee held a sitting on Tuesday, the 16th August, 1988.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

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| (1) Discussion on the Supplementary Demands for Grants (Railways) for 1988-89. | 2 hrs. |
| (2) Discussion on the Resolution seeking disapproval of the Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Ordinance, 1988. | } 1 hr. |
| (3) Amendments made by Rajya Sabha in the Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Bill, 1988. (Consideration and adoption) | |
| (4) The Delhi University (Amendment) Bill, 1988, as passed by Rajya Sabha. (Consideration and passing) | 2 hrs. |
| (5) The Dock Workers (Regulation of Employment) Amendment Bill, 1988, as passed by Rajya Sabha. (Consideration and passing) | 2 hrs. |
| (6) The Merchant Shipping (Amendment) Bill, 1988, as passed by Rajya Sabha. (Consideration and passing) | 2 hrs. |

3. The Committee also recommend that discussion under rule 193 on the statement made by the Minister of Home Affairs on 12 August, 1988 regarding Memorandum of Settlement on Tripura may be held at 4 P.M. on Tuesday, the 23rd August, 1988.

NEW DELHI;
August 16, 1988
Sravana 25, 1910 (Saka)

BAL RAM JAKHAR
CHAIRMAN,
Business Advisory Committee.